NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

T.P. No. 212/397-398/NCLT/AHM/2017 (New) C.P. No. 83/397-398/CLB/MB/2011(Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.09.2017

Name of the Company:

Yogesh Mehra & Ors.

V/s.

Enercon GmbH & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

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S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1. ANIP A. GANDHI	ADVOCATE	APPLICANT PETITION ER	M. V.
2. SUDIPTO SARICAR	SR. ADV.	Resp No. 1	~\i/b.
3. VIVEK VASHI	ADV		Bharcha 4 Parmer
4. ICANIICA SHARMA	ADV		A.
S. SHAHEDA MADRASWA	ADV		
6. MIMIR THAKORE	STR. MARON	Resp No. 384	
7. SAUL THAKOKE	ADV		
B' VENKATESH DHOND	28. WDA.	APPHLANT	> RDMM
q. Snyrm kappada	MOVOLATI	PETITIONIR	2 SHE
10. BUSHID BOATWALLA	POVOCATE	No.1	
11. CANUL JAIN	ADVOCATE		
12. Mr. Indraud Deshn	wkh Advoca	te.	Maria
13. Mg. Manasa	A-dvo co	te l'etetione Un Cyvil A	i No.2 Manasa marchand finith Idas
14 ARJUN SREENIVI 15. Mr. Shyam M 16. Mr. Rohan Ki 17. Mr. Sahil Sh	95 Advoca	dv.7	Idas IIIX Allelette
15. Mr. Shyam	ehla st.	Petitione 1 His	2 No. 3 dan Oller
16. Mr. Rohan	ah Adv.		
17. Mr. Sahrl			

ORDER

Learned Senior Advocate Mr. Venkatesh Dhond with Learned Advocate Mr. Shyam Kapadia with Learned Advocate Rashid Boatwalla with Learned Advocate Mr. Rahul Jain with Learned Advocate Mr. Anip Gandhi present for Petitioner no. 1.

Learned Advocate Mr. Indranil Deshmukh with Learned Advocate Ms. Manasa S. with Learned Advocate Mr. Arjun Sreenivas present for Petitioner no. 2.

Learned Senior Advocate Mr. Shyam Mehta with Learned Advocate Mr. Rohan Kelkar with Learned Advocate Mr. Sahil Shah present for Petitioners no. 3 to 7.

Learned Senior Advocate Mr. Sudipto Sarkar with Learned Advocate Mr. Vivek Vashi with Learned Advocate Ms. Kanika Sharma with Learned Advocate Ms. Shaheda Madraswala present for Respondent no. 1.

Learned Senior Advocate Mr. Mihir Thakore with Learned Advocate Mr. Salil Thakore present for Respondent no. 3 and 4.

At request of Learned Counsel for both sides.

List the matter on 12.10.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 18th day of September, 2017.